

DIVISION BENCH
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/253(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	M/S SHRADDHA ENTERPRISES VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

For Operational Creditor

Mr. Udai Chandani , Adv.

Mr. Sumit Biswas, Adv.

Ms. Rajashree Bhowmick, Adv.

ORDER

1. Learned counsel for the Operational Creditor present.
2. Ld. Counsel appearing virtually, is not audible, therefore this matter is adjourned.
3. **Post this matter on 10.11.2022.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**